

- (x) Acquisition of research vessels to render support to the ocean developmental programmes in the country.
 - (xi) Strengthening of infrastructural support in Universities and R&D institutions to promote basic research in various fields of ocean science & technology.
 - (xii) Delineation of Continental Shelf to fulfil the obligations under Law of the Sea Convention.
 - (xiii) Development of technological aids for integrated coastal and marine area management.
 - (xiv) Assessment of marine biodiversity.
 - (xv) Development of mathematical models for understanding the ocean dynamics, impact of sea level rise, ocean related climate models, etc.
 - (xvi) Exploration of living resources of the southern ocean including krill.
 - (xvii) Establishment of infrastructure for An'arctic research, Ocean observing systems and Ocean dynamics, Integrated coastal zone management.
- (c) The target for achievement of various programmes of Department of Ocean Development for the year 1996-97 are as follows :—
- (i) Launching of 16th Scientific Expedition to Antarctica.
 - (ii) Continuation of survey and polymetallic nodules in the Central Indian Ocean, stage-wise development of shallow bed mining system and pilot plant campaign for extraction of metals from the nodules.
 - (iii) Continuation of dissemination of potential fishing zone information to 174 fishermen societies; development of coastal west-land maps for Gujarat, Andhra Pradesh, Orissa, West Bengal and A & N islands.
 - (iv) Monitoring of pollution levels at 77 locations along the coastline of the country.
 - (v) Completion of construction of 2 Coastal Research Vessels proposed to be used for pollution monitoring studies.
 - (vi) Testing of new turbine installed in the wave energy plant at Vizhimjam, Kerala and refinement of technology developed for extraction of power from waves.
 - (vii) Continuation of installation of modern tide gauges to collect data on sea level.
 - (viii) Execution of Phase-II of the Shore-to-Vessel Communication System in the States of North Goa, Maharashtra, Orissa, West Bengal and Union Territories of Andaman & Nicobar and Lakshadweep.

- (ix) Development of GPS-cum-Fish Finder and distribution of prototype to selected fishermen for testing.
 - (x) Operationalisation of 14 National Marine Data Centres.
 - (xi) Initiation of Phase-III of programme on Drugs from the Sea for evaluation of bioactive substances extracted from the shortlisted organisms.
 - (xii) Continuation of funding of R&D projects to Universities and award of Fellowships under Manpower Development Programme.
 - (xiii) Initiation of a programme on Delineation of Continental Shelf.
- (d) The Department of Ocean Development does not earn revenue.

Satellite Data

5114. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether a new national resources information system based on satellite data regarding land use, ground water management, health care and waste land mapping among other things would be evolved soon;

(b) if so, the date by which such a system would be evolved;

(c) the details of the plans drawn up for the use of such a system in the integrated mission for sustainable development;

(d) the specific system set up to enable the field workers in rural areas to use remote sensing data at the village level; and

(e) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) & (b) Under the Integrated Mission for Sustainable Development (IMSD), the high-resolution data from Indian Remote Sensing Satellite-1C (IRS-1C) are being used to prepare different thematic maps namely landuse, soils, groundwater potential, slopes, surface water bodies, wasteland etc. for 174 districts in the country. The map information is linked with other conventional and socio-economic information namely demography, facilities, working force etc., and is being organised into a Natural Resources Information System (NRIS) using special software tools like Geographical Information System (GIS).

The Natural Resources Information System is presently being generated for 28 districts and 4 States and is planned to be expanded, in a phased manner during the 9th Plan period, to cover all the districts and States.

(c) The information system, so organised, is expected to serve as a Decision Support Tool by State and local

level authorities and will be useful for generating the action plans of IMSD and also for monitoring the impacts of implementation. Further, the database can be used for developmental planning at district/taluk/panchayat level.

(d) and (e) The design of the information system is tuned for supporting the various functionaries within each district/taluk/panchayat having an easy-to-use interface for querying and obtaining information. Functionaries in the rural areas, supported by each State Remote Sensing Centre, will find it possible to use the satellite data and the thematic maps, alongwith socio-economic information for developmental planning at grassroot level.

Power Purchase Agreement

5115. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :

(a) per unit consumption rate as settled in Power Purchase agreement by ENRON in Maharashtra, Cogentrix in Karnataka and Hyundai in Lucknow, Uttar Pradesh; and

(b) whether the Government propose to have a minimum and maximum per unit consumption rate slab fixed by Central Electricity Authority ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Power Purchase Agreement (PPA) is a contract between the State Electricity Boards (SEBs) and the independent power producers (IPPs) and usually covers the modalities for purchase/sale of power negotiated between the two parties. The PPA lays down the principles of fixation of tariff and the time of generation of electricity and does not specify the actual cost of generation. The actual tariff could be worked out only on completion of the project based on the completed capital cost, approved financial package & terms and conditions of the PPA which have to be in line with the provisions of the Electricity (Supply) Act, 1948 & notifications issued thereunder.

(b) No, Sir.

LPG Agencies

5116. SHRI B. DHARMABIKSHAM : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated new schemes to allot petrol/diesel outlets and LPG/SKO Agencies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir.

(b) Does not arise.

Expenditure Incurred in National Capital Region

5117. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the total expenditure incurred on the implementation of the National Capital Region Plan upto 1995-96.

(b) the amount provided for in respect of the current financial year;

(c) the real gains from this Plan—the decongestion and dispersal of population, industries and other business establishments, Central Government Offices and those of the various public sector undertakings to the ring towns; and

(d) whether the Government propose to launch a similar plan for Calcutta also, which has become very much over-crowded and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The funds released by NCR Planning Board for implementation of National Capital Region Plan upto 1995-96 is Rs. 215 crores.

(b) The details of funds provided during the current financial year are as follows :—

Budgetary support	Rs. 40.00 Cr.
Re-ploughing of internal resources	Rs. 37.00 Cr.
Contribution by the NCT of Delhi	Rs. 5.00 Cr.
Total	Rs. 82.00 Cr.

(c) The regional Plan-2001 contemplates deflection of about 20 lakh people from Delhi to other parts of NCR by the year 2001. The Plan has recommended a policy of strict control for creation of employment opportunities within NCT of Delhi. It will be too early to estimate real gain in terms of population deflection/decongestion, dispersal of economic activities at this stage.

(d) No, Sir. It is for the State Government of West Bengal to consider the matter.

Liquified Natural Gas

5118. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Gas Authority of India (GAIL) is finalising a \$10 billion project to import liquified natural Gas (LNG) from West Asia;

(b) if so, the broad features of this project;

(c) the manner in which the proposal is likely to be actualised and the capital outlay involved therein;